

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member  
TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :15/03/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION1503- 11.00AM -11.05 AM**

**887-ADMISSION-COURTCODE-RAINBOWGDR-AT 11.06 AM**

1	Misc. Application	1505/2023	KAS CAPITAL FUND LTD.-DELAY Vs. SEBI	ECONOMIC PRACTICE	LAWS
(Main Matter Number :SEBI Appeal/0000033/2024)					
	Misc. Application	1506/2023	KAS CAPITAL FUND LTD.-EXEMPTION Vs. SEBI	ECONOMIC PRACTICE	LAWS
(Main Matter Number :SEBI Appeal/0000033/2024)					
	SEBI Appeal	33/2024	KAS CAPITAL FUND LTD. Vs. SEBI	ECONOMIC PRACTICE	LAWS
Sub Matter :		Misc. Application/0001505/2023			
Sub Matter :		Misc. Application/0001506/2023			

**986-ADMISSION-COURTCODE-FINGRAVYWTM-AT11.07 AM**

	Misc. Application	1691/2023	FINGRAVYWEALTHCREATI ONSER PVT LTD ANDANR-EXEMPTION Vs. SEBI	Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000071/2024)					
	Misc. Application	1692/2023	FINGRAVYWEALTHCREATI ONSER PVT LTD AND ANR-DELAY Vs. SEBI	Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000071/2024)					

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	Misc. Application	1713/2023	ASHUTOSH SHARMA AND ORS.-DELAY Vs. SEBI	Corporate Advocates  Pleaders,
(Main Matter Number :SEBI Appeal/0000072/2024)				
2	SEBI Appeal	71/2024	FINGRAVY WEALTH CREATION SERVICES PVT LTD AND ANR Vs. SEBI	Corporate Advocates  Pleaders,
Sub Matter :		Misc. Application/0001691/2023		
Sub Matter :		Misc. Application/0001692/2023		
3	SEBI Appeal	72/2024	ASHUTOSH SHARMA AND ORS. Vs. SEBI	Corporate Advocates  Pleaders,
Sub Matter :		Misc. Application/0001713/2023		
<b><u>870-ADMISSION-CODE-DELISTING-AT 11.08 AM</u></b>				
4	SEBI Appeal	118/2024	Veronica Production Limited Vs. BSE LTD.	Loknath Mishra Advocate
<b><u>895-ADMISSION-CODE-SANWARIA-AT 11.09 AM</u></b>				
5	Misc. Application	86/2024	GULABCHAND AGRAWAL AND ORS-DELAY Vs. SEBI	Corporate Advocates  Pleaders,
(Main Matter Number :SEBI Appeal/0000177/2024)				
	SEBI Appeal	177/2024	GULABCHAND AGRAWAL AND ORS Vs. SEBI	Corporate Advocates  Pleaders,
Sub Matter :		Misc. Application/0000086/2024		
<b><u>966-ADMISSION-COURTCODE-FINEWAIVER-AT11.10 AM</u></b>				
6	Misc. Application	88/2024	HINDUSTAN FOODS LIMITED-EXEMPTION Vs. BSE LTD. AND ANR.	Joby Mathew and Associates
(Main Matter Number :SEBI Appeal/0000178/2024)				

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	SEBI Appeal	178/2024	HINDUSTAN FOODS LIMITED Vs. BSE LTD. AND ANR.	Joby Mathew and Associates
Sub Matter :		Misc. Application/0000088/2024		

**852-MAHEARING-CODE-MASTAY-AT 11.11 AM**

7	Misc. Application	1501/2023 ( /0000 )	KRISHNA HARI G - STAY Vs. SEBI	Triad Law Chamber
(Main Matter Number :SEBI Appeal/0000747/2023)				

**828-MAHEARING-CODE-MARESTORATION-AT 11.12 AM**

8	Misc. Application	1754/2023	TASLIM KHAN-RESTORATION Vs. SEBI	ARIF Triptimoy Advocate Talukder,
(Main Matter Number :SEBI Appeal/0000940/2023)				

**76-MAHEARING-COURTCODE-MAEXTENSION-AT11.13 AM**

9	Misc. Application	259/2024	SEBI-EXTENTION Vs. OPG SECURITIES PVT. LTD. AND ORS.	The Law Point
(Main Matter Number :SEBI Appeal/0000184/2019)				

**233-RAHEARING-COURTCODE-RAHEARING-AT-11.14 AM**

10	Review Application	2/2024	NIRMAL SINGH MERTIA Vs. SEBI	J.M. BHALGAT ADVOCATE
(Main Matter Number :SEBI Appeal/0000111/2023)				

**95-DISPOSAL-COURTCODE-DISCLOSURESCRA-AT-11.15 AM**

11	SEBI Appeal	112/2021	Helios and Matheson Information Technology Ltd. Vs. SEBI	Mr. Nithyaesh, Advocate  Vidhii Partners
Sub Matter(Disposed) : Misc. Application/0001275/2022				
Sub Matter(Disposed) : Misc. Application/0000934/2023				
Sub Matter(Disposed) : Misc. Application/0001145/2023				

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<b><u>491-DISPOSAL-CODE-COMPLAINTPROMOTERS-AT11.16 AM</u></b>				
12	SEBI Appeal	560/2021	RAJESH BHATIA And ANR. Vs. SEBI	Tushar Goradia Advocates  ELP
<b><u>273-DISPOSAL-CODE-TRANSGENEGDR-AT 11.17 AM</u></b>				
13	SEBI Appeal	812/2022	TRANSGENE BIOTEK LTD. Vs. SEBI	Adv. L. S. Shetty, Partner - SMA
Sub Matter(Disposed) : Misc. Application/0001173/2022				
Sub Matter(Disposed) : Misc. Application/0001723/2022				
Sub Matter(Disposed) : Misc. Application/0000184/2023				
Sub Matter(Disposed) : Misc. Application/0000772/2023				
	SEBI Appeal	813/2022	K.KOTESHWAR RAO Vs. SEBI	Adv. L. S. Shetty
Sub Matter(Disposed) : Misc. Application/0001174/2022				
Sub Matter(Disposed) : Misc. Application/0001724/2022				
Sub Matter(Disposed) : Misc. Application/0000773/2023				
	SEBI Appeal	814/2022	NARAYANA PENTYALA Vs. SEBI	Adv. L. S. Shetty
Sub Matter(Disposed) : Misc. Application/0001191/2022				
Sub Matter(Disposed) : Misc. Application/0001175/2022				
Sub Matter(Disposed) : Misc. Application/0001725/2022				
Sub Matter(Disposed) : Misc. Application/0000774/2023				
<b><u>36-DISPOSAL-COURTCODE-MANPASANDAO-AT11.18 AM</u></b>				
14	SEBI Appeal	391/2023	DHRUV AGRAWAL Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) : Misc. Application/0000816/2023				
	SEBI Appeal	392/2023	MILIND BABAR AND ANR. Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) : Misc. Application/0000817/2023				

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	SEBI Appeal	749/2023	Manpasand Beverages Ltd Vs. SEBI	Pravin Singh Adv
	Sub Matter(Disposed) :	Misc. Application/0001086/2023		
	Sub Matter(Disposed) :	Misc. Application/0001087/2023		
	SEBI Appeal	750/2023	Mr. Paresh Thakkar Vs. SEBI	Pravin Singh Adv
	Sub Matter(Disposed) :	Misc. Application/0001110/2023		
	Sub Matter(Disposed) :	Misc. Application/0001111/2023		
	SEBI Appeal	751/2023	Dhirendra Singh Vs. SEBI	Pravin Singh Adv
	Sub Matter(Disposed) :	Misc. Application/0001112/2023		
	Sub Matter(Disposed) :	Misc. Application/0001113/2023		
	SEBI Appeal	752/2023	Mr. Abhishek Singh Vs. SEBI	Pravin Singh Adv
	Sub Matter(Disposed) :	Misc. Application/0001114/2023		
	Sub Matter(Disposed) :	Misc. Application/0001115/2023		

**80-DISPOSAL- COURTCODE-NONCOMPLIANCE-AT 11.19 AM**

<b>15</b>	SEBI Appeal	715/2023	KISHORE PUNAMCHAND OSTWAL AND ANR Vs. BSE LTD AND ORS	INDIA LAW ALLIANCE
	Sub Matter(Disposed) :	Misc. Application/0001107/2023		
	Sub Matter(Disposed) :	Misc. Application/0001441/2023		
	Sub Matter(Disposed) :	Misc. Application/0001536/2023		
	SEBI Appeal	716/2023	KISHORE PUNAMCHAND OSTWAL HUF Vs. BSE LTD AND ORS	INDIA LAW ALLIANCE
	Sub Matter(Disposed) :	Misc. Application/0001099/2023		

**362-DISPOSAL-COURTCODE-IPO-11.20 AM**

<b>16</b>	SEBI Appeal	815/2023	Bhargav Panchal And Anr. Vs. SEBI	Vikas Bengani Adv
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**101-DISPOSAL-CODE-POLICYHOLDERS-AT11.21 AM**

17 IRDA Appeal	13/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Mr. Venkatesh Dhond, Senior Advocate i/b Tuli Co  Mr. Mustafa Doctor, Senior Advocatei/b. K. Ashar A
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Sub Matter : IRDA-MISCAPPLICATION/0000012/2020  
 Sub Matter : IRDA-MISCAPPLICATION/0000017/2020  
 Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000004/2022  
 Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000005/2022

IRDA-MISCAPPLIC 12/2020 ATION	TATA AIG General Insurance Co. Ltd.-exemption application Vs. IRDA	Tuli and Co.  K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000013/2020)

IRDA-MISCAPPLIC 17/2020 ATION	TATA AIG General Insurance Co. Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co.  K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000013/2020)